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FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether any agreement between India and Britain had been made recently to set up export oriented joint ventures in the food processing industry, in the private -and public sector in India;
- (b) if so, the details thereof and what are the terms and conditions of the agreement reached; and
- (c) to what extent the British know-how technology in food processing field is likely to boost exports ?.....

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) to (c) During the visit of the Delegation from Britain in February, 1989 and during the visit of the .Minister of State for Food Processing Industries to the United Kingdom in July, 1989 cooperation possibilities in the field of Food Processing Industry were explored. However, no agreement has been concluded.

Modernisation of steel plants in the country

486. SHRI D.B. CHANDRE GOWDA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the Central Government has launched a Rs. 15,000 crore programme to modernise steel plants throughout the country;
- (b) if so, the details of the amount earmarked which will be spent on every steel plant separately;
- (c) by when such investments will be made; and
- (d) to what extent the production of steel will be boosted?

THE MINISTER OF STEEL AND MINES (SHRI MAKHAN LAL FOTEDAR): (a) and (b) The Government have approved Steel Authority of India (SAIL's) and TISCO's plans, in principle, to modernise and technologically upgrade their steel plants. The details in this respect are as follows:—

(Rs. in crores)

Nams of the Plant	Company	Status	Likely investment
Durgapur Steel Plant	. SAIL	Project sanctioned	Rs. 2667.6 crores
Durgapur Steer Frant	. SAIL	Froject sanctioned	Ks. 2007.0 cloles
Rourkela Steel Plant	. SAIL	In principle approval and Phase I sanctioned	Rs. 2461 crores (estimated)
Bokaro Steel Plant	. SAIL	Detailed Project Report Commissioned.	Rs. 1100 crores (Tentatively estimated)
Burnpur Steel Plant	. IISCO (A subsidiary of SAIL)	Detailed Engineering Study commissioned.	Rs. 2928 crotes (Tentatively estimated)
Jameshedpur Works of of TISCO.	TTSCO	In principle approval given.	Rs. 1 500 crores (estimated)

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- (c) The process of investment having already begun in the above mentioned modernisation schemes, it is likely to be completed by 1995-96.
- (d) The envisaged increase over ' the present level of steel production after modernisation/expansion is likely to be of the order of about 6 million tonnes

High Power Committee to monitor infrastructural facilities for group housing societies

487. SHRI HARVENDRA SINGH HANSPAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Adminis tration had constituted a High Power Committee to monitor infrastruc tural facilities for cooperative group housing societies in the capital;
- (b) if so, the composition thereof; and

(c) in what manner the committee is likely to function and the cooperative group housing societies are likely to get adequate help?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

- (b) The composition of the High level Co-ordination Committee and its terms of reference are given in the enclosed statement (See below).
- (c) The Committee will expedite the provision of infrastructural facilities like water supply, sewage disposal, electric sub-station, roads, community facilities etc. in the Cooperative Group Housing Complexes by ensuring short term and long term measures which will enable the members of the cooperative group housing societies to occupy flats in time. The committee will also help in ensuring regular and timely finances for the societies and also simplify procedures to cut down delays in the implementation of various schemes leading to provision of infrastructural facilities.

Statement

Office of the Registrar: Cooperative Societies: Delhi Admn: old Courts Building: Parliament Street: New Delhi-110001

No. F. 6(6)/89-Estt/Coop/4685-4714 Dated: 23-6-89

NOTIFICATION

The Lt. Governor, Delhi is pleased to constitute a High Level Coordination Committee to look into various problems faced by the Cooperative Group Housing Societies as under:

1. Shri Jag Parvesh Chandra, , Chief Executive Councillor, Delhi. Chairman 2. Shri Bansi Lai Chauhan. Member Executive Councillor (Health). 3. Ch. Prem Singh, Executive Councillor (Development). Member 4. Shri Kulanand Bhartiya, Executive Councillor (Education). Member 5. Strri M.S. Saathi, Mayor of Delhi Member

6. Shri Ram Lal Member

Chairman, Delhi Cooperative Housing Finance Society Limited.